GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

RAJYA SABHA

UNSTARRED QUESTION NO -2957

ANSWERED ON – 19.08.2025

GST ON MANGO PULP

2957 SHRI P. WILSON:

Will the Minister of Finance be pleased to state:

- (a) whether Government is aware that the current Goods and Services Tax (GST) rate of 12 percent on mango pulp has adversely affected its production and demand, and if so, whether Government has considered Tamil Nadu's demand to reduce the GST rate to 5 per cent; and
- (b) the details of tax contributions received from each State over the past five years, including GST, direct, indirect, and other taxes, and correspondingly, the details of funds allocated to each State based on the Central taxes collected during the same period?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) GST rates are prescribed based on the recommendations of the GST Council which consists of representatives of both Centre and State Governments. Currently, Mango pulp, attract GST at the rate of 12%. The GST Council in its 45th meeting held on 17th September, 2021 has constituted a Group of Ministers (GoM) on Rate Rationalisation and the Terms of Reference of GoM include review of the current rate slab structure of GST, including special rates, and recommend rationalization measures.

(b)

1. The total amount of tax collected during the last five financial years is as under:

Financial Year	Amount (in Rs. Lakh Crore)			
2020-21	20.27			
2021-22	27.09			
2022-23	30.54			
2023-24	34.66			
2024-25	38.53			

Further, State/UT-wise data for total tax collected by the Government is not maintained.

2. The details showing States' Share of Union Taxes and Duties released to the State Governments as per accepted recommendations of Finance Commission from the Financial year 2020-21 to 2025-26 (till 11.08.2025) are at **Annexure A.**

States' Share of Union Taxes and Duties Released to the State Governments from 2020-21 to 2025-26 till 11 August, 2025

							(Rs. in Crore)
SI. No.	State	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26 (till 11.8.2025)
1	Andhra Pradesh	24460.59	35385.83	38176.74	45710.74	52080.15	21455.04
2	Arunachal Pradesh	10472.58	14643.90	16689.17	19845.22	22610.55	9314.70
3	Assam	18629.32	28150.55	29694.26		40253.77	16582.96
4	Bihar	59861.41	91352.62	95509.85	113604.49	129434.93	53322.16
5	Chhattisgarh	20337.54	28570.86	32358.26	38481.88	43844.17	18062.12
6	Goa	2296.53	3356.98	3665.19	4359.85	4967.38	2046.42
7	Gujarat	20218.53	31105.78	33034	39283.63	44757.99	18438.52
	Haryana	6437.59	9722.16	10378	12345.35	14065.65	5794.54
	Himachal Pradesh	4753.92	7349.04	7883.98	9374.72	10681.24	4400.26
	Jharkhand	19712.23	27734.64	31404.12	37352.35	42557.30	17531.94
	Karnataka	21694.11	33283.58	34596.18	41192.63	46932.72	19334.54
	Kerala	11560.40	17820.09	18260.68	21742.92	24772.38	10205.30
13	Madhya Pradesh	46922.16	69541.50	74542.85	88665.34	101020.45	41616.58
	Maharashtra	36504.01	54318.06	60000.98	71349.75	81292.84	33489.38
	Manipur	4271.97	6009.65	6795.08	8087.14	9214.13	3795.88
	Meghalaya	4551.63	6580.63	7286.14	8663.22	9870.40	4066.18
17	Mizoram	3010.55	4222.87	4745.25	5647.47	6434.44	2650.78
	Nagaland	3409.25	4875.46	5400.19	6426.82	7322.37	3016.58
19	Odisha	27542.67	38144.79	42989.33	51143.68	58270.00	24005.06
	Punjab	10638.21	15288.79	17163.65	20409.92	23254.04	9579.86
21	Rajasthan	35575.77	54030.61	57230.78	68063.21	77547.76	31946.70
22	Sikkim	2308.47	3353.69	3680.28	4382.44	4993.11	2057.06
23	Tamil Nadu	24924.51	37458.60	38731.24	46072.28	52491.88	21624.72
24	Telangana	12691.62	18720.54	19668.15	23742.04	27050.25	11143.68
25	Tripura	4218.45	6077.52	6724.23	7996.82	9111.14	3753.48
26	Uttar Pradesh	106687.01	160358.05	169745.3	202619.69	230854.62	95103.16
	Jttarakhand	6568.72	9906.25	10617.01	12627.75	14387.36	5927.04
	West Bengal	44737.01	65540.75	71434.93	84971.79	96812.42	39883.02
	TOTAL	594996.76	882903.79	948405.82	1129493.71	1286885.44	530147.66